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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt. Ltd.
V/s.
Kings Empire Heights Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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RUSHAD IRANI

ADVOCATE

RS Irani

1/B

PURADAR FODDAR

FOR THE OPERATIONAL
CREDITOR

Manoj B. Bhutke
Dist: Manoj B.



For Respondent
Kings Empire Heights

ORDER

CP 1335/I&BP/NCLT/MB/MAH/2017

For the parties reported that there is some difficulty to submit their case, at their request, list this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)